Order of the Notes of the Tribunal Registry Dt. 08.12.04 Hon: Mr. A. K. Bhatnagar, JM Hori. Mr. S. C. Chaube, AM Srik. K. Mighra, counsel for the opplicant submits that he wants to certhobace this contempt petition in order to file a bresh OA. Accordingly contempt offlication is dismissed as with liberty to the applicant to come on the original side. Shanh AM, Dos